NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 222/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Bexims Trading & Consultancy India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

Dated: 03.05.2017

SIGNATURE

Mussles work Advocate
Madon Gupta

COMMON ORDER

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017 C.S.P. No. 236/230-232/NCLT/MB/MAH/2017 C.S.P. No. 220/230-232/NCLT/MB/MAH/2017 C.S.P. No.230/230-232/NCLT/MB/MAH/2017 C.S.P. No.231/230-232/NCLT/MB/MAH/2017 C.S.P. No.235/230-232/NCLT/MB/MAH/2017 C.S.P. No.213/230-232/NCLT/MB/MAH/2017 C.S.P. No.215/230-232/NCLT/MB/MAH/2017 C.S.P. No.232/230-232/NCLT/MB/MAH/2017 C.S.P. No.222/230-232/NCLT/MB/MAH/2017 C.S.P. No.211/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. Reports from the concerned offices are awaited. Hence adjourned.
- The matter is adjourned to 16th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)